

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

STARRED QUESTION NO:221
ANSWERED ON:30.07.2002
REVIVAL OF COAL COMPANIES
A. VENKATESH NAIK;RAMSHETH THAKUR

Will the Minister of COAL AND MINES be pleased to state:

- (a) whether the Government have any scheme to revive the sick coal companies in the country;
- (b) if so, the details thereof, State-wise;
- (c) the funds allocated therefor during the Ninth Five Year Plan;
- (d) the funds utilized by these coal companies during the said plan period ; and
- (e) the amount spent on the welfare of the workers of coal mines during the said period ?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL AND MINES AND MINISTER OF STATE IN THE MINISTRY OF LAW & JUSTICE
(SHRI RAVI SHANKAR PRASAD)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.221 for answer on 30.7.2002.

(a) & (b): A revival package for Singareni Collieries Company Limited (SCCL) is under implementation and the revival of Eastern Coalfields Limited (ECL), Bharat Coking Coal Limited (BCCL) and Central Coalfields Limited (CCL) is being considered.

(c) & (d): For Voluntary Retirement Scheme (VRS) in ECL, BCCL and CCL Rs. 701.32 crore were spent during the Ninth Five Year Plan period from the funds provided by the Government of India. Rs. 335.01 crore were given to SCCL as part of the revival package under implementation during the Ninth Five Year Plan period by way of equity and loan by the Government of India.

(e): The amounts spent on the welfare of the workers of the coal mines during the Ninth Plan period by the CIL and its subsidiaries and the Singareni Collieries Company Limited (SCCL) were Rs. 6388.75 crore and Rs. 1120.28 crore respectively.